

आंतरांगित प्रश्न क्रमांक 2337 का परिशिष्ट
प्रश्नक्रमांक - 84 सूबेदरखिदरखौबा

बैंक दिनांक 4/3/16

FORM A

[See Regulation 2.2.2 of Food Safety & Standard (Laboratory & Sample Analysis) Regulation 2011]
Certificate of analysis by the Referral Food Laboratory, Mysore

Certificate No: 231F/FSSA/2012

Certified that the sample, bearing number CODE DO/HB/MP/02/12/6297 purporting to be a sample of PANEER was received on 10.04.2012 with Memorandum No. Q2 dated 11.04.2012 from DESIGNATED OFFICER, FOOD SAFETY & DRUG ADMINISTRATION, DISTT. HOSHANGABAD MADHYA PRADESH - 461 001 for analysis.

The condition of seals on the container and the outer covering on receipt was as follows:
Intact and unbroken.

I, Dr. Lalitha R. Gowda found the sample to be PANEER falling under Regulation No. 2.1.5 of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011. The sample was in a condition **not fit for analysis** for the reasons given below:

On opening the container, the sample found to be putrefied with fungal growth, discoloured and emitting foul smell, thereby rendering the sample unfit to carry out tests /analysis under the provisions of Food Safety & Standards Act 2006 and Rules 2011 thereof.

Place: MYSORE
Date: 07.05.2012



Lalitha R. Gowda
7.5.12
(Lalitha R. Gowda)
Director
Referral Food Laboratory, Mysore.

निदेशक
Director
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